

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 711/TT/2020**

**Subject** : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for two number of assets under “Expansion and Replacement of existing SCADA/EMS System at SLDCs of Northern Region (NR ULDC Phase-II)” .

**Date of Hearing** : 7.7.2022

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & 16 Others

**Parties present** : Shri S. S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri A.K. Verma, PGCIL

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing in due course for which separate notices will be issued to the parties.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

